# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

# LOK SABHA UNSTARRED QUESTION No. 3439 TO BE ANSWERED ON THE 16<sup>th</sup> March, 2021

## **Bulk Drug Parks**

## †3439. SHRI CHANDRA PRAKASH JOSHI:

#### Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the scheme regarding bulk drug parks;

(b) the status of bulk drug parks in the country, State-wise;

(c) the details of the benefits likely to be obtained from these parks; and

(d) the budget allocated for setting up of drug parks and the details of the activities likely to be carried out in these parks, location-wise?

#### ANSWER

# MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

(a), (b) & (d): Scheme for Promotion of Bulk Drug Parks- Department intends to facilitate setting up of Three (3) Bulk Drug Parks in the country with the objective to bring down the cost of manufacturing of bulk drugs by creation of world class common infrastructure facilities. Under the scheme, financial assistance would be provided for creation of Common Infrastructure Facilities (CIF) like (i) Central Effluent Treatment Plant(s) (CETP) (ii) Solid waste management (iii) Storm water drains network (iv) Common Solvent Storage System, Solvent recovery and distillation plant (v) Common Warehouse (vi) Dedicated power substation and distribution system with the necessary transformers at factory gate (vii) Raw, Potable and Demineralized Water (viii) Steam generation and distribution system (ix) Common cooling system and distribution network (x) Common logistics (xi) Advanced laboratory testing Centre, suitable for even complex testing/ research needs of APIs, including microbiology laboratory and stability chambers (xii) Emergency Response Centre (xiii) Safety/ Hazardous operations audits centre and (xiv) Centre of Excellence etc. in any upcoming Bulk Drug Park promoted by State Government/State Corporation. The financial assistance by the centre is subject to a maximum limit of Rs.1000 Crore per park or 70% of the project cost of CIF ( 90% in case of North Eastern States and Hilly States i.e. Himachal Pradesh, Uttarakhand, UT of Jammu & Kashmir and UT of Ladakh), whichever is less. The total financial outlay of the scheme is Rs. 3000 crore and the tenure of the Scheme is from 2020-21 to 2024-25. The Scheme would be implemented through a one-time grant-in-aid to be released for creation of identified Common Infrastructure Facilities to a State Implementing Agency (SIA) set up by the State Government for implementing the Bulk Drug Park Project. State Implementing Agency (SIA) shall be a legal entity (with minimum 51% equity shareholding of State Government in the paid-up capital of SIA) set up by the State Government for the purpose of implementing the Bulk Drug Park Project and responsible for the day to day management of the Bulk Drug Park. The Department has received 13 proposals from Uttar Pradesh, Tamil Nadu, Telangana, Karnataka, Maharashtra, Gujarat, Madhya Pradesh, Rajasthan, Punjab,

Haryana, Himachal Pradesh, Andhra Pradesh and Odisha seeking financial assistance under the scheme which are under evaluation.

The detailed guidelines of the scheme are available on the website of the Department of Pharmaceuticals i.e. <u>http://pharmaceuticals.gov.in</u>.

(c): It is expected that the implementation of the scheme would facilitate the growth of domestic bulk drug industry by increasing the competitiveness, easy access to standard testing facilities and value addition in the domestic bulk drug industry. The intended benefits include increased self-reliance of the country in raw materials of medicines contributing to drug security of the country. The scheme would also contribute to enhanced penetration in global value chains by increasing the competitiveness of domestic bulk drug industry.

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